

Declaration of Assets and Liabilities

Year 2024

I, SANJAY KUMAR SINGH-1 son/daughter/wife of Sri Ram Narayan Singh aged 52

Years (approx), belonging to **Administrative Cadre** and presently working as **Assistant Section Officer**, Bihar Legislative Assembly, Patna given herein below the details of the assets (immovable, movable, bank balance, etc.) or myself, my spouse and dependants* :

A Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sl. No.	Description	Self	Spouse name (s) (Surbhi Suman)	Dependant-1 (Son-Aavya Singh)	Dependant-2 (Son-Aarav Singh)	Dependant-3
(i)	Cash	₹3,000/-	₹2,000/-	x	x	x
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	1. ₹38651/- in SBI 2. ₹2824/- in SBI 3. ₹3000/- in BOI	₹3,000/- in SBI	x	x	x
(iii)	Bonds, Debentures and shares in Companies	Share ₹10000/- in Co-operative Bank Patna	x	x	x	x
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC Policies 1. ₹3639/- HY 2. ₹3639/- HY	x	x	x	x
(v)	Motor Vehicles (details of make, etc.)	1. Ford Eco Sport No.-BR01EU-5499 2. Motor Cycle No.-BR01Dx-2833	x	x	x	x
(vi)	Jewellery (give details of weight and value)	60 gm. gold jewellery ₹3,48,000/-	210 gm. gold jewellery ₹12,18,000/- 200 gm. Silver Jewellery ₹14,900/-	x	x	x
(vii)	Other assets, such as values of claims / interests	Home appliances ₹2,50,000/-	x	x	x	x

Note: Value of Bonds / Shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sl. No.	Description	Self	Spouse name (s) (Surbhi Suman)	Dependant-1 (Son-Aavya Singh)	Dependant-2 (Son-Aarav Singh)	Dependant-3
(i)	Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	7 acre 71 decimal (Ancestral)	4 acre 55 decimal (Ancestral)	x	x	x
(ii)	Non-Agricultural Land - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral assets	x	x	x	x
(iii)	Buildings (Commercial and residential) - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral assets	x	x	x	x
(iv)	Houses / Apartments, etc. - Location (s) - Survey number(s) - Extent (Total measurement) - Current market value	Share in ancestral House	x	x	x	x
(v)	Other (such as interest in property)	Share in ancestral property	x	x	x	x

(2) I give herein below the details of my liabilities / over dues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sl. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on 08.02.2024
(a)	(i) Loans from Banks	Housing Loan from SBI	₹44,15,077/-
	(ii) Loans from financial institutions	x	x
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	x	x
	(b) dues to departments dealing with supply of water	x	x
	(c) dues to departments dealing with supply of electricity	x	x

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	(d) dues to departments dealing with telephones	x	x
	(e) dues to departments dealing with governments transport (including aircraft and helicopters)	x	x
	(f) Other dues, if any	x	x
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	₹67,750/- AY 2023-24 PAN-DDPPS7550N	x
	(ii) Wealth Tax [Also indicate the assessment year upto which wealth Tax return filed.]	x	x
	(iii) Sales Tax [Only in case of proprietary business]	x	x
	(iv) Property Tax	x	x

C Personal Detail

GPF/CPF/PRAN No.

:-

PTS/BLA-1276

Gender

:-

M

(M/F)

Date of Birth

:-

1

6

1

1

1

9

7

1

(DD/MM/YYYY)

Class/Group

:-

B

(A/B/C)

Cadre

:-

ADMINISTRATIVE

(Full Name e.g. B.A.S. - Bihar Administrative Service,
B.S.S.:- Bihar Secretariat Service etc.)

Home District

:-

KATIHAR

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: Sanjay Kumar Singh

Name of Employee: **Sanjay Kumar Singh-I**

Place: Patna

Designation: Assistant Section Officer

Date: 08/02/2024

Department: Bihar Legislative Assembly

Note:

Please sign each page of the declaration. Asset declaration form must be A4 size white paper with computer typed (single side) in prescribed format.